

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No. 180/00011/2018
in
Original Application No.180/00264/2017**

Tuesday, this the 16th day of October, 2018

CORAM:

**Hon'ble Mrs. P. Gopinath, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

1. Kailash Chand Meena,
Aged 33 years, S/o. Lala Ram Meena,
Permanent Address: Lalgarh Village & Post,
Jaipur Dt., Rajasthan – 303 301.,
Track Maintainer III, O/o the Senior Section
Engineer, Permanent Way, Southern Railway,
Kasargode R.S. & P.O.
2. Manoj Kumar Meena,
Aged 28 years, S/o. Munshi Ram Meena,
Permanent Address: Dulawa Village, Pundarpara Post.,
Dausa Dt. Rajasthan – 303 509., Track Maintainer III,
O/o the Senior Section Engineer, Permanent Way,
Southern Railway, Kasargode R.S. & P.O.
3. Prakash Chand Meena,
Aged 29 years, S/o. Sablal Meena,
Permanent Address: Meena Thikkar Village & Post,
Sundery Post, Sawai Madhopur Dt., Rajasthan – 322 214.
Track Maintainer II, O/o the Senior Section Engineer,
Permanent Way, Southern Railway, Kasargode R.S. & P.O.
4. Muthresh Meena,
Aged 38 years, S/o. Ghuttiram Meena,
Permanent Address: Agawali Village, Gandarawa Post,
Dausa Dt., Rajasthan – 303 501., Track Maintainer II,
O/o the Senior Section Engineer, Permanent Way,
Southern Railway, Kasargode R.S. & P.O.
5. Babul Meena,
Aged 31 years, S/o. Laxman Prasad Meena,
Permanent Address: Kalakho Village & Post,
Dausa Dt., Rajasthan – 303 501., Track Maintainer II,
O/o the Senior Section Engineer, Permanent Way,
Southern Railway, Kasargode R.S. & P.O.

6. Bahadur Singh Meena,
 Aged 34 years, S/o. Ghantoli Ram Meena,
 Permanent Address: Karodi Village & Post,
 Dausa Dt., Rajasthan – 303 509., Track Maintainer II,
 O/o the Senior Section Engineer, Permanent Way,
 Southern Railway, Mangalore Central R.S.,
 Mangalore. **Petitioners**

(By Advocate – Mr. S. Sujin)

V e r s u s

1 Sri. Vashishta Johri,
 The General Manager,
 Southern Railway, Headquarters Office,
 Park Town P.O., Chennai – 600 003.

2 Smt. Chandrika Jayasankar,
 The Sr. Divisional Personnel Officer,
 Southern Railway, Palghat Division.
 Palghat – 678 002. **Respondents**

(By Advocate – Mr. Asif K.H.)

This Contempt Petition having been heard on 16.10.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: Mrs. P. Gopinath, Administrative Member

Apparently, learned counsel for the respondents submitted that Hon'ble High Court of Kerala had entertained a challenge against the original order. Therefore in the interregnum Contempt Petition is closed with liberty to the petitioner to approach the Tribunal again, if so advised.

Accordingly, CP is closed. Notices issued shall stand discharged. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(Mrs. P. GOPINATH)
ADMINISTRATIVE MEMBER**

List of Annexures of the Petitioners

Annexure P-1 - A true copy of the order dated 21st December 2017 in the above O.A No. 180/00264/2017, rendered by this Hon'ble Tribunal.

Annexure P-2 - A true copy of the Communication dated 26.12.2017 sent by the counsel for the petitioners addressed to the 2nd respondent.

List of Annexures of the Respondent

Nil
